

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:354

ANSWERED ON:07.07.2009

CONVERSION OF STATE HIGHWAYS INTO NATIONAL HIGHWAYS

Laguri Shri Yashbant Narayan Singh; Sukur Shri Jadhav Baliram

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the norms laid down for converting State Highways into National Highways;
- (b) whether the Union Government has received proposals from the States for declaring/upgrading of State Highways into National Highways during each of the last three years and the current year;
- (c) if so, the details thereof alongwith the State road projects for which upgradations have been accepted and the annual allocation provided to execute the project, proposal-wise; and
- (d) the rationale for not upgrading the State roads into National Highways, proposal-wise?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N.SINGH)

- (a) An eleven point criteria broadly has been prescribed for converting State Highways into National Highways. A copy of same is at Annexure-I.
- (b) &(c) Consolidated details of the proposals received during the last three years and during the current year is at Annexure-II as the details are not maintained year-wise. The details of the State roads which have been declared as National Highways during last three years are given at Annexure-III. The allocation of funds for development and maintenance of National Highways is made in lumpsum. No separate funds are allocated for new National Highways.
- (d) At present, emphasis is being given for development of existing National Highways to the requisite standard instead of more roads as National Highways due to financial constraints.